

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 236
CP-116/ND/2022
CA-39/2024

IN THE MATTER OF:
Fabcafe Foods Pvt. Ltd.

... **Applicant/Petitioner**

Under Section: 66(1) of Comp. Act

Order delivered on 05.04.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Ashutosh Gupta, Adv. Gaurav Rana, Adv. Ajitesh Kumar
For the Respondent :
For the RD : Adv. Jyoti Khurana
For Income Tax Deptt. : Adv. Parth Semwal, Adv. Abhishek Maratha

HYBRID HEARING (PHYSICAL & VC)

ORDER

It is already 4:35 pm, the hearing is deferred to 09.07.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)